No.RJ-1/Regular/ 963 /2025

<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that <u>on 2nd May 2025 at 5.00 p.m.</u>:

The Division Bench comprising of **the Hon'ble Shri Justice Sandeep V**. **Marne and the Hon'ble Shri Justice Shyam C. Chandak** will take up the following matter for hearing in **Court Room No. 21A** :

APPELLATE SIDE

1. Interim Application No. 1846 of 2025

In Civil Writ Petition No. 404 of 2013

dated this 29th day of April 2025

High Court, Appellate Side,)	By Order
)	
)	sd/-
Bombay,)	(H. M. Bhosale) Registrar (Judicial-I)